

Central Administrative Tribunal
Principal Bench

O.A.No.2733/97

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 25th day of November, 1997

Shri Sudershan Kumar
Ex-Asstt. Director
50-B, P.V.K.Palam Vihar
Gurgaon - 122 017(Haryana). Applicant
(By Shri S.D.Kinra, Advoate)

(2)

Vs.

Union of India - through

1. Secretary(Tourism)
Ministry of Tourism
Transport Bhavan
Parliament Street
New Delhi - 110 001.
2. The Director General (Tourism)
Directorate of Tourism
1, Parliament Street
Transport Bhawan
New Delhi - 110 001.
3. The General Vigilance Commissioner
Central Vigilance Commission
Jam Nagar House
Akbar Road
New Delhi. Respondents

O R D E R (Oral)

After arguing the case for some time, the learned counsel for the applicant wishes to withdraw the OA to enable him to file a Contempt Petition in respect of non-execution of the directions of the Tribunal in OA No.1806/95.

2. In view of the above statement made by the learned counsel, the OA is dismissed as withdrawn. However, it is open to him to seek appropriate remedy available under the law.

Rao
(R.K.AHOOJA)

MEMBER(A)

/rao/